

18/8/94

Hon. Mr. R. Muthu Kumar, A.M.

None appeared for the applicant.  
Smt. B. Singh appeared for the respondent.  
If, none appeared on the behalf of the  
applicant on the next date of hearing,  
the case will be heard ex parte. List  
this case on 28/9/94 for hearing.

W  
A.M.

28.09.94

Hon'ble Mr. S. Dayal, A.M.

None for the applicant.

It is seen from the order sheet  
that the counsel for the applicant ~~was~~ not  
present on 19.7.94 and 18.8.94. He ~~has~~ is not  
present today also.

It appears that the applicant has  
lost his interest in this case and the case  
is dismissed in default ~~of~~ of appearance of the  
applicant or his representative.

S  
A.M.

/pc/